

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/1995/ 3361 /A.

From: Smti Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,

✓ Smti Nirupama Rajkumari,  
Principal Judge, Family Court, No.I,  
Kamrup (M), Guwahati

*Dated Guwahati the 12<sup>th</sup> June, 2018*


**Subject:- Casual Leave with station leave permission**

**Reference:-** Your letter No.FCG.144/18 dated 06.06.2018


Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for 5 (five) days with effect from 18.06.2018 to 22.06.2018 along with station leave permission from the morning of 18.06.2018 to the evening of 24.06.2018 (23.06.2018 & 24.06.2018 being 4<sup>th</sup> Saturday & Sunday respectively), has been granted/ ~~rejected~~.

Yours faithfully,

 12-6-18

**JOINT REGISTRAR (VIGILANCE)**

  
12.06.18